

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 18TH MARCH, 2016

No./00A : The services of the Officers of the rank of Principal District Judges named in Column No.2 of the table given below are recalled from the State Government and on their repatriation to the parent department, they are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table:-

Sl. No.	Name of the Officers with designation and present place of posting	Transferred & Posted As
1	2	3
01.	Sri Bimlendu Bhushan Mangal Murti, Principal Secretary-cum-Legal Remembrancer, Law (J) Deptt., Ranchi	Principal District & Sessions Judge, Jamshedpur
02.	Sri Ranjeet Kumar Choudhary, Principal Judge, Family Court, Ranchi	Principal District & Sessions Judge, Koderma vice Sri Dinesh Kumar Singh

By order of the Court
Sd/- Anil Kumar Choudhary
Registrar General

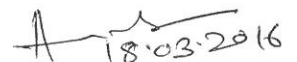
Memo. No. _____ Dated _____ Ranchi, the 18th March, 2016
XIX(4)/1/2010/ Apptt.

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo. No. 2399 Dated _____ Ranchi, the 18th March, 2016
XIX(4)/1/2010/ Apptt.

Copy forwarded to the Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), G.E.-5, Jharkhand, Ranchi / O/o the Registrar General, the Registrar (Establishment), the Registrar (Vigilance) I/c, the Registrar (Administration) I/c, / the Central Project Co-ordinator, e- Courts Project, the Deputy Registrar (Protocol), I/c NIC Cell (with a direction to upload the same in the website of the Court)..... High Court of Jharkhand, Ranchi for information and necessary action & the Judicial Commissioner, Ranchi, the Principal District & Sessions Judges, Koderma and Principal District & Sessions Judge I/c Jamshedpur, for information and needful & all Officers concerned with a direction to join their new assignment.


18.03.2016
Registrar General